

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKUDAM BENCH

O.A. No. 608 of 1998

Thursday this the 4th day of June, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

E Sajeev Kumar,
Sree Nilayam, Edathamana, Mamala PO,
now working as Extra Departmental Delivery
Agent, Mamala PO, Thiruvamkulam.

.... Applicant

(By Advocate Mr. P.C. Sebastian)

Vs.

1. The Sub Divisional Inspector of Post Offices, Thirupunithura Sub Division, Tripunithura.
2. The Postmaster General, Central Region, Kochi.16.
3. The Director General Posts Department of Posts, New Delhi.
4. K.M. Kunjappan, Kunthuruthiyil House Vadayampady PO, Ernakulam District. ... Respondents

(By Advocate Mr. V.P. Thomas rep. T.M. Nellimootil)

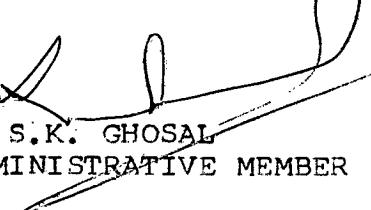
The application having been heard on 4.6.1998, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time, learned counsel for applicant submits that the applicant wishes to withdraw this application with liberty to approach the appropriate forum in case the applicant is really aggrieved by any order. Granting such liberty the application is closed as withdrawn. No costs.

Dated the 4th day of June, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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